

## Declaration of Assets and Liabilities

Financial Year 2023-24

I, LALIT NARAYAN MANDAL., son/daughter/wife of ...Late CHHABILA MANDAL  
aged...65 year.. years, belonging to ...MLA (JDU)..... service and presently working as  
...BIHAR VIDHAN SABHA, PATNA..... give herein below the details of the  
assets(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) USHA KUMARI	Dependant-1 Name:- No Dependent	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,43,810/-	1,13,640/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,48,64,929/- Annexure-1	48,63,333/- Annexure-1			
(iii)	Bonds, Debentures and Shares in companies	524828/- Annexure-2	zero			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,57,889/- Annexure-3	2,28,934/- Annexure-3			
(v)	Motor Vehicles (details of make, etc.)	2423680/- Annexure-4	Zero			
(vi)	Jewellery (give details of weight and value)	25000/- 5gram gold	10,30,000/- 200g gold & 500 g silver			
(vii)	Other assets, such as values of claims/interests	Zero	Zero			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### B. Details of Immovable assets

*Kalot Narayan Mandal.*

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name:- No Dependent	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Anchali-Sultanganj, mouza-manjhli, Thana no-80, 3 acra 64 dicimal, 23,75,000/-	Zero			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Zero	Zero			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Anchal-sultanganj, Nagar ParisadSultanganj, zamabandi No-847, 2688 Sq Ft 55,00,000/-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Zero			
(v)	Others(such as interest in property)	Zero	Zero			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		Zero
	(ii) Loans from financial institutions		Zero
	(iii) Government Dues: (a) dues to departments dealing with government		Zero

Kalish Narayan Mondal.

	accommodation		
	(b) dues to departments dealing with supply of water		Zero
	(c) dues to departments dealing with supply of electricity		Zero
	(d) dues to departments dealing with telephones		Zero
	(e) dues to departments dealing with government transport(including aircraft and helicopters)		Zero
	(f) Other dues, if any		Zero
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number(PAN)]		Rs. 5,88,083/- A.Y.: 2024-25 PAN- ABYPM8452F
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		Zero
	(iii) Sales Tax [Only in case of proprietary business]		Zero
	(iv) Property Tax		Zero

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Lalit Narayan Mandal

Name of Candidate: ..LALIT NARAYAN MANDAL

Number & constituency:..Sultanganj-157 MLA

Department:..BIHAR VIDHAN SABHA....

Place: Patna

(JDU)Date: 08.08.24

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.